

>

Title: The Minister of State in the Ministry of Agriculture, Minister of State in the Ministry of Food Processing Industries and Minister of State in the Ministry of Parliamentary Affairs laid a statement regarding status of implementation of the recommendations contained in the 23rd Report of the Standing Committee on Agriculture on Demands for Grants (2011-12), pertaining to the Department of Agricultural Research and Education (DARE), Ministry of Agriculture.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE, MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES AND MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS (SHRI HARISH RAWAT): On behalf of my esteemed colleague Shri Sharad Pawar, I beg to lay the statement on the status of implementation of Observations / Recommendations contained in the Twenty Third Report of Standing Committee on Agriculture in pursuance of the direction 73 A of the hon. Speaker, Lok Sabha, issued vide Lok Sabha Bulletin - Part-II dated September 01, 2004,

The Standing Committee on Agriculture has examined the Demands for Grants of the Ministry of Agriculture, Department of Agricultural Research and Education (DARE) for the year 2011-12 and presented their twenty third report. The Department has furnished the Replies of the Government on all the Observations / Recommendations in the Action Taken on the Twenty Third Report, to PSCA.

All the Observations / Recommendations of the Committee have been considered. The details of Recommendations/ Observations of the Committee and Action taken by the Government alongwith present status are laid on the Table.
